

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 240/TT/2013

Date: 30.12.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of Fees and Charges for Fibre optic communication system in lieu of existing ULDC Microwave links in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 13.1.2014:-

- i. Detailed break-up of actual O&M expenditure for the periods 2012-13 and 2013-14 for the assets covered in the petition;
- ii. Detailed break-up of additional capital expenditure for the periods 2012-13 and 2013-14 for the assets covered in the petition;
- iii. Reasons for not considering the total Optic Fibre line length as one asset;
- iv. The Investment Approval mentions the OPGW line length as **4488 km**, whereas the length being considered in this petition is approximately **3222 km**. Details of commissioning of OPGW line lengths in future, if any;
- v. Detailed break up of element-wise capital cost for the assets covered in the petition;
- vi. Documentary evidence of delay caused due to foggy condition.

Yours faithfully,

Sd/-  
(P. K. Sinha)  
Assistant Chief (Legal)